

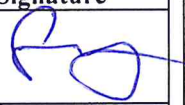
NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY –MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) /116/230/HDB/2017
NAME OF THE COMPANY	Aptar Beauty & Home India Pvt Ltd
NAME OF THE TRANSFEROR/DEMERGER COMPANY	Aptar Beauty & Home India Pvt Ltd
NAME OF THE TRANSFEREE/RESULTING COMPANY	
UNDER SECTION	230

Counsel for TRANSFEROR/DEMERGER COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESH KUMAR SANGAM	Advocate	9000 66607 2 Sangamnaresh@gmail.com	

Counsel for TRANSFEREE/RESULTING COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri Naresh Kumar Sangam, Learned Counsel for the Applicant.
CA is disposed of by separate orders.


Member (T)


Member (J)